

lopment Corporation Limited, Bombay, for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT. 5901/88]

Review on the working of and Annual Report of National Mineral Development Corporation for 1986-87

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : On behalf of Shri Yogender Makwana. I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956 :
- (i) Review by the Government on the working of the National Mineral Development Corporation Limited, Hyderabad for the year 1986-87.
- (ii) Annual Report of the National Mineral Development Corporation Limited, Hyderabad, for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT. 5902/88]

SHRI S. JAIPAL REDDY (Mahbubnagar) : What has happened to Mr. Makwana ?

MR. DEPUTY SPEAKER : On be-

half of somebody, a Minister can lay the papers.

SHRI S. JAIPAL REDDY : What has happened to Mr. Makwana ? I want to know if Mr. Makwana is a Minister at all.

MR. DEPUTY SPEAKER : He is a Minister.

SHRI S. JAIPAL REDDY : We knew it for a fact that he is no longer a Member of Rajya Sabha.

MR. DEPUTY SPEAKER : He is still a Minister,

SHRI S. JAIPAL REDDY : Am I to understand that he continues to be a Minister though he ceases to be a Member of Rajya Sabha ? (*Interruptions*).

12.25 hrs.

ESTIMATES COMMITTEE

[*English*]

Fifty-second and Fifty-third Reports

SHRI HUSSAIN DALWAI (Ratnagiri) : Sir, I beg to present the following Reports :

- (i) Fifty-second Report (Hindi and English versions) of the Estimates Committee on Action taken by Government on the recommendations contained in the Forty-fifth Report of the Committee (8th Lok Sabha) on the Ministry of Home Affairs—Voluntary Organisations.
- (ii) Fifty-third Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in the Thirty-ninth Report of the Committed (8th Lok Sabha) on the Ministry of Defence—Defence Canteen Stores.